GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 2086 TO BE ANSWERED ON 02.08.2021

WELFARE OF BEEDI WORKERS

2086. SHRI SHRINIWAS PATIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government is aware that Maharashtra has invested in housing need/other welfare of Beedi workers in the state and if so, the details thereof;
- (b)whether the Government is planning to replicate this model in other States; and
- (c)if so, the details thereof?

*

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a): The details are given at the Annexure.

(b) & (c): Government of Maharashtra provided additional subsidy to Revised Integrated Housing Scheme(RIHS) of Ministry of Labour & Employment. But now RIHS has been converged with Pradhan Mantri Awas Yojana (PMAY), which is a Universal Housing Scheme. So, It is not possible to replicate this model.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION No. 2086 TO BE ANSWERED ON 02.08.2021 BY SHRI SHRINIWAS PATIL REGARDING WELFARE OF BEEDI WORKERS.

Sl.	Location of Housing	No. of	State Resolution No./Date	Subsidy*
No.	Scheme	Housing		~~~~
		Units		
1.	Comred Godutai	10,000	Resolution dated from 2001 to	Rs.22,00,00,000/-
	Parulekar CHS Solapur		2010	
2.	Narsimha Bidi Kamgar	419	Resolution dt. 29/03/2010	Rs. 27,50,000/-
	CHS Solapur		Resolution dt. 29/03/2010	Rs. 10,76,000/-
			Resolution dt. 14/01/2004	Rs. 6,36,000/-
			Resolution dt. 13/9/2002	Rs. 16,41,000/-
			Resolution dt. 31/03/2004	Rs. 4,25,000/-
			Resolution dt. 31/03/2003	Rs. 6,68,000/-
			Resolution dt. 17/02/2003	Rs. 9,36,000/-
			Resolution dt. 13/9/2002	Rs. 7,98,000/-
3.	Maasaheb Bidi Kamgar	3770	Resolution No. 22	Rs. 6,28,56,926/-
	CHS Solapur		dt. 29/03/2010	
			Resolution 22 dt. 29/06/2010	Rs.1,25,12,338/-
4.	Comred Meenakshitai	5100	Resolution No. 22 dt. 29/03/2010	Rs. 7,25,12,338/-
	Sane Mahila CHS Solapur		Resolution No. 22 dt. 29/06/2010	Rs. 2,94,87,662/-
5.	Shri Swami Samarth	277	Resolution No. 59 dt. 27/03/2008	Rs. 12,56,454/-
	Mahila CHS Solapur		Resolution No. 285 (A) dt.	Rs. 35,40,610/-
			09/03/2011	
			Resolution No. 59 dt. 23/03/2007	Rs. 30,02,370/-
			& 29/03/2007	
			Resolution No. 59 dt. 25/01/2008	Rs. 15,18,846/-

The above information is based on the report received from the Pune Housing & Area Development Board under Maharashtra Housing & Area Development Authority (MHADA) (Nodal Agency of Govt. of Maharashtra).

* Subsidy was released by the Pune Housing & Area Development Board to the respective Housing Societies @ Rs. 20,000/- per house during the period 2001-2011.
